



2025:DHC:6691-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11942/2025 & CM APPL. 48583/2025

LAC VIRENDER CHOUDHARY THROUGH
HIS WIFE SMT SURATA DEVIPetitioner

Through: Mr. Durgesh Kumar Sharma,
Adv.

versus

UNION OF INDIA AND ORSRespondents

Through: Mr. Syed Abdul Haseeb, CGSC
with Mr. Anis, Mr. Tabish Zia and Mr.
Wahid Mashaal, Adv. with Anisul Haque,
GP

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

08.08.2025

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C. HARI SHANKAR, J.

1. Mr. Sharma seeks leave to withdraw this writ petition.
2. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 8, 2025/AR